

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No. 264 of 2020 (SZ)

Tribunal on its own motion Suo Motu
based on the news item in The Hindu
E-Paper, Chennai Edition dt.30.11.2020,
"Days after rain, water stagnation continues
to plague Many areas of Chennai"

...Applicant(s)

Versus

The Principal Secretary to Government
of Tamil Nadu, Health and Welfare Department,
Chennai and Ors.

...Respondent(s)

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Advocate for the Respondent: TNPCB

Tr. S. Sai Sathya Jith,
Advocate, Chennai

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**REPORT FILED ON BEHALF OF THE RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD.**

I, R. Rajamanickam, S/o. P.M. Ramasamy, Hindu, aged about
57 years, having my office at No. 76, Mount Salai, Guindy, Chennai-
32, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu
Pollution Control Board, Chennai and I am filing this Report on behalf
of the Respondent TNPC Board and as such I am well acquainted with
the facts of the case as per records.

2. It is submitted that the Hon'ble NGT has passed order dated
06.10.2021 and directed inter alia as follows:

*"In the meantime, the concerned departments mentioned in the report are
also directed to file their independent reports to this Tribunal regarding the
implementation of the short term measures suggested in the report to resolve the
issue temporarily, till the final proposal is implemented."*


16/2/22
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTRCL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

3. It is respectfully submitted that the a letter has been sent to Superintending Engineer, WRD, Palar Basin Circle (Nodal Officer of the Joint Committee) vide Board's letter dated 26.03.2021 and informed that "Stagnation of rain water, Sewage water stagnation problem and Sewage over flow from manholes, streets becomes sewage water canals, sanitary problems in residential apartments" are not related to TNPCB.

4. Hence, it is submitted that suggestion of any temporary or short term measures by the TNPCB does not arise.

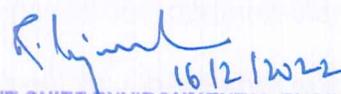
Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.


16/12/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

BEFORE ME

VERIFICATION

I, R. Rajamanickam, S/o P.M.Ramasamy, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-600 032, do hereby submits that the contents of above report are true to the best of my knowledge through records.


16/12/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

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**REPORT FILED ON BEHALF OF THE
RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD.**

Advocate for the Respondent: TNPCB
Tr. S. Sai Sathya Jith,
Advocate, Chennai

Date: 16.02.2022

Date of Hearing: 17.02.2022

